

National Company Law Tribunal

Allahabad Bench

**CP NO. 19/ALD/2018,
CA NO. 174/ALD/2017,
I A No. 213/2018**

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.09.2018

NAME OF THE COMPANY: Jaiprakash Associates Ltd. with Jaypee Infrastructure Development Ltd.

SECTION OF THE COMPANIES ACT: 230/232

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

CP NO. 19/ALD/2018, CA NO. 174/ALD/2017, I.A. NO. 213/2018

Sh. R. P. Agarwal, Advocate for the petitioner, Sh. Rahul Agarwal alongwith Bishwajit Dubey, Aditay Marwah, Advocate for the ICICI Bank (Intervener) and Sh. Pradeep Singh Sisodia, CGSC for the ROC, are present in the Court.

List the matter on 26th September 2018, for hearing.

Dated: 17.09.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

Typed by:
Md. Zaid
(Stenographer)